

(c) and (d). A copy of the Memorandum of Demands received from the Indian Rare Earths Employees' Association in April 1957 is laid on the Table of the House. [See Appendix IV, annexure No. 73]. The matter is at present before the Conciliation Officer (Central), Cochin.

Portuguese Case in the International Court of Justice

1293. **Shri Raghunath Singh:** Will the Prime Minister be pleased to state on what date Portugal's case against India before International Court of Justice at Hague is coming for hearing?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): On 23rd September, 1957 the Court will begin the oral hearing of our plea that the Court has no jurisdiction in this matter.

Faridabad Township

1294. **Shri Radha Raman:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether any fire took place at Faridabad recently;

(b) if so, its magnitude and the amount of loss to private and public property separately;

(c) whether there was adequate fire-fighting arrangement in the township; and

(d) if not, whether Government propose to make adequate fire-fighting arrangements there to avoid recurrence of such fire in future?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Yes.

(b) One shed in a factory was involved. No loss of public property occurred. Authentic figures of loss

of private property are not available.

(c) The factories had their own fire fighting equipment, viz. fire extinguishers, buckets of sand etc. Water was also made available by canvas hose from the nearby hydrants. A fire brigade was also called from Delhi.

(d) A proposal for setting up a fire station has been approved.

Atomic Energy Programme

1295. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Department of Atomic Energy is working on a 15 year programme for the development of atomic energy in the country as stated by Dr. H. J. Bhabha, Chairman of the Atomic Energy Commission, recently at Bombay; and

(b) if so, whether any plan has been worked out in this regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The plan has not yet taken definite shape and its main features are yet to be settled.

Aid for Small Scale Industries

1296. **Shri Siddananajappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of grants and loans actually paid during 1956-57 to State Governments for schemes for the development of small scale industries (State-wise);

(b) the number of such schemes and their nature (State-wise); and

(c) the amounts actually utilised by the various State Governments during the same year?

The Minister of Industry (Shri Manubhai Shah): (a), (b) and (c). A statement is laid on the Table of Lok Sabha. [See Appendix IV, annexure No. 74].